

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **30.08.2024** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

[Click here to join VC](#)

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No 829/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. WITH	Mayan H Jain	Mr. Nityavendhan K For Caveator
2.	Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr.	Mayan H Jain	
3.	Comp App (AT) (CH) (Ins) No. 311/2024 For Stay IA No. 830/2024	Sardarmal Kothari Vs CA Mahalingam Suresh Kumar, Liquidator of Kamachi Industries Ltd. & 2 Ors.	Mr. PJ Rishikesh	Mr. Abhishek Swaroop For Caveator
4.	Comp App (AT) (CH) (Ins) No. 312/2024 For Stay IA No. 831/2024	Sardarmal Kothari Vs CA Mahalingam Suresh Kumar, Liquidator, Kamachi Industries & 2 Ors.	Mr. Aditya Sarangarajan	
5.	Comp App (AT) (CH) (Ins) No. 234/2024 For Stay IA No. 621/2024 For Condone Delay IA No. 622/2024	Axis Bank Ltd. Vs Karvy Forde Search Pvt. Ltd.	Mr. V Aneesh	

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	IA No. 254/2024 (To Recall) in TA (AT) No. 38/2021 (CA (AT) (Ins) No. 80/2021)	Sri. Dayananda Vs State Bank of India	Mr. Anant Merathia	
7.	TA (AT) No. 182/2021 (Comp App (AT) No. 211/2020 For Exemption IA No. 2672/2020 For Stay IA No. 2673/2020) For Direction IA No. 209, 210, 211 & 212/2023	N. Gunashekar Vs M/s. Global Finsol Pvt. Ltd.	Mr. SS Rajesh	Mr. A Karthik- R1- R4, R10 R12 Mr. T Natrajan- R6 Mr. Vikramaditya Singh- R8

For Orders/Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) No.77/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. WITH	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar-R3-R6 Mr. C Vigneswaran- R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar- R10
9.	IA No.728/2022 (Additional docs) in Comp App (AT) (CH) No.79/2022 Contempt Case No. 7/2023	M/s. Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Mr. N.P. Vijaykumar	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran- R6 Ms. Priyadarshini Natarajan- R7 Mr. N.P. Vijaykumar- R8 Mr. Sri Ram Venkatavaradan-R9 Mr. AR Ramanathan- R10
10.	Comp App (AT) (CH) No.81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan R9 Mr. AR Ramanathan- R10

11.	IA No.637/2023 (For Additional docs.) in Comp App (AT) (CH) No.82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298, & 1188/2023	D Kothai Vs D Senthil Kumar & 9 Ors. WITH	Mr. C Vigneswaran	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar- R2,R3, R5 & R6 Mr. N.P. Vijaykumar- R7 Mr. Sri Ram Venkatavaradan-R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan-R10
12.	Comp App (AT) (CH) No.83/2022 Contempt Case No.7/2022 For Directions IA No. 99 & 1190/2023	T R Dhinakaran & 3 Ors. Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors	Mr. Gowtham Kumar	Mr. AR Ramanathan- R2 Mr. C Vigneswaran- R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan, Arva Merchant – R5 Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan R7
13.	IA No.847/2022 (To implead) in Comp App (AT) (CH) (Ins) No. 187/2022 Urgent Listing IA No.431/2022 For Interim Relief IA No.432/2022 For Directions IA No.435/2022 For Stay IA No.433/2022 For Exemption IA No.434/2022 To Adv. Hg. IA No.197/2024	Nimmagadda Surya Pradeep Bio Tech Pvt Ltd Vs Kamineni Steel & Power India Pvt. Ltd.	Mr. P Raj Kumar Jhabakh Ms. Preeti Mohan	Mr.Sivarama Krishnan Mr. Abhishek Anand (For Impleadment)
14.	IA No. 936 & 963/2022 (For Additional docs.) in Comp App (AT) (CH) (Ins) No.277/2022 For Stay IA No. 594/2022 To Adv Hg. IA No. 208/2023	Regen Infrastructure and Services Pvt. Ltd. Vs Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors WITH	Mr. B. Dhanaraj	Mr. Surya Teja SS Nalla-R1 Ms. J Parimalan-R2 & R3

15.	Comp App (AT) (CH) (Ins) No.282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt. Ltd. Vs Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors.	Mr. B. Dhanaraj	Mr. Surya Teja SS Nalla-R1 Ms. J Parimalan-R2 & R3
16.	IA No. 598/2022 (For Additional docs.) in Comp App (AT) (CH) (Ins) No.280/2022 For Exemption IA No. 597/2022	Itakem Finichem Pvt. Ltd. Vs Iconium Leather Works Pvt. Ltd	Mr. Pawan Jhabakh	
17.	IA No. 590/2024 (For Clarification) in Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Adv Hg. IA No. 201/2023 To Vacate Stay IA No. 671/2024	Mr. VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani - R1 M/s. Khaitan Legal Associates-R2 & R3
18.	Comp App (AT) (CH) (Ins) No. 367/2022 For Stay IA No. 855/2022 For Exemption IA No. 856/2022 To Recall IA No. 1173/2023	Indra Marshal Power Pvt. Ltd Vs Akshaya Irrigation Products Pvt. Ltd.	Mr. ML Lahoty	Mr. M Velmurugan
19.	IA No. 117/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 40/2024 For Stay IA No. 118/2024	Mr. PK Ramesh, Suspended Director of M/s Call Express Construction (India) Pvt. Ltd. Vs The India Cements Ltd. & Anr.	Mr. Pranava Charan	Mr. Gautam S Raman- R1
20.	IA No. 547/2024 (For Condone Delay) in Comp App AT) (CH) (Ins) No. 201/2024 For Urgent Hearing IA No. 548/2024	Mr. Mallidi Varahagiri Reddy & Anr. Vs Smilecare Multispecialty Hospitals India Pvt. Ltd. & 3 Ors.	Ms. K Subbu Ranga Bharathi	Mr. Arvind Rajagopal- R4

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) No.24/2022 For Stay IA No. 242/2022	Vishnukant Gupta Vs RBG Financial Services Pvt Ltd & 6 Ors.	Mr. Arun C Mohan	Mr. A Anil Kumar- R1, R2, R4- R6
22.	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishan	Mr. A Kumar
23.	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishan	Mr. A Kumar
24.	Comp App (AT) (CH) No. 28/2023	Anika Gupta Vs Radha Ballabh Gupta WITH	Mr. PB Krishan	Mr. A Kumar
25.	Comp App (AT) (CH) No. 29/2023	Vishnukant Gupta Vs Radha Ballabh Gupta WITH	Mr. PB Krishan	Mr. A Kumar
26.	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishan	Mr. A Kumar
27.	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta HUF Vs Sulochana Gupta	Mr. PB Krishan	Mr. A Kumar
28.	Comp App (AT) (CH) (Ins) No. 29/2023	Ebenezar Inbaraj, Monitoring Professional of Regen Powertech Pvt. Ltd. Vs Madhusudhan Khemka & 2 Ors.	Mr. Surya Teja Nalla	Ms. J Parimalam-R1 & R2 Ms. Inthu Karunakaran- R3
29.	Comp App (AT) (CH) No. 91/2023 For Stay IA No. 1168/2023	Mr. Sajan K Thomas & 3 Ors. Vs Falcon Agencies Pvt. Ltd. & 4 Ors.	Mr. Hari Kumar G Nair	Mr. TK Bhaskar- R1- R5

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	TA (AT) No. 85/2021 (CA (AT) No. 173/2019 For Stay IA No. 2070/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors. WITH	Mr. AM Ilango	Mr. Srinandan K-R1 & R2
31.	TA (AT) No. 86/2021 (CA (AT) No. 174/2019 For Stay IA No. 2073/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors.	Mr. AM Ilango	Mr. Srinandan K-R1 & R2
32.	Comp App (AT) (CH) (Ins) No.318/2021 For Stay IA No. 663/2021	Sitalakshmi Mills Vs Mr. TV Balasubramaniam, RP of Solingar Textiles Ltd. & Anr.	Mr. Niraj Kumar Singh	Mr. Ravi Rajagopalan- R1
33.	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt. Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesly Mr. Thomas T Jacob
34.	Comp App (AT) (CH) (Ins) No.152/2022 For Stay IA No.357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd WITH	Mr. ML Ganesh	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
35.	Comp App (AT) (CH) (Ins) No.154/2022 For Stay IA No. 360/2022	Canara Bank Vs. Vijaya Durga Green Fields Pvt Ltd	Mr. ML Ganesh	Mr. Jerin Asher Sojan
36.	Comp App (AT) (CH) (Ins) No. 156/2022	GMP Technical Solutions Pvt. Ltd. Vs. Swiss Garnier Genexiaa Sciences Pvt. Ltd.	Mr.Vipin Warriar	M/s Ak Mysamy & Associates
37.	Comp App (AT) (CH) (Ins) No.155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022	UCO Bank Vs G. Ramachandran, Liquidator of Sai Regency Power Corporation Pvt. Ltd. WITH	Mr. Surya Teja Nalla	Mr. Vinod Kumar

38.	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024	UCO Bank Vs Omniedge Futures Pvt. Ltd. & Anr.	Mr. Surya Teja Nalla	Ms. Janani Shankar- R1 Mr. Vinod Kumar- R2
39.	Comp App (AT) (CH) (Ins) No. 258/2022 For Stay IA No. 547/2022 For Urgent Listing IA No. 548/2022	Jakkula Rama Rao Vs Punjab National Bank & 2 Ors	Mr. Anirudh Krishnan	Mr. Varun Srinivasan- R1
40.	Comp App (AT) (CH) (Ins) No. 326/2022 For Exemption IA No 700/2022 Leave to file IA No. 701/2022	The Ramaraju Surgical Cotton Mills Ltd. Vs The National Sewing Thread Company Ltd & 3 Ors. WITH	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4
41.	Comp App (AT) (CH) (Ins) No 327/2022 For Exemption IA No. 702/2022 Leave to file IA No. 703/2022	The Rajapalayam Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors. WITH	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4
42.	Comp App (AT) (CH) (Ins) No. 328/2022 For Exemption IA No. 704/2022 Leave to file IA No. 705/2022	Sandhya Spinning Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors.	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4
43.	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No.173/2023 For Urgent Hearing IA No. 1153/2023 & 641/2024	Krishna Mohan Gollamudi, Liquidator for Priyadarshini Ltd. Vs V. Amar Chand & Anr.	Mr. M Ramu	Mr. Sharad Sanghi- R1
44.	Comp App (AT) (CH) (Ins) No. 86/2023	Regen Powertech Pvt. Rep by erstwhile RP Ebenezar Inbaraj Ltd. Vs Regen Infrastructure and Service Pvt. Ltd. & 7 Ors.	Mr. Surya Teja SS Nalla	Mr. TK Bhaskar- R1 Ms. J Parimalam- R2, R3

02:00 PM

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
45.	TA (AT) No. 66/2021 (CA (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg. IA No.749/2024	Gireesh Kumar Sanghi & Anr. VS AGA Publications Ltd. & 13 Ors.	Ms. Anju Jain	Mr. Yogesh Jagia-R1, R12-R14 Mr. Y Suryanarayana- R2- R4 Mr. Sharad Sanghi R5-R7 Mr. Sriram Venkatavaradan- R8- R11

Copy to

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500